

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA No. 190/90 ... Date of decision: 08.12.92

Smt. Bina Pari Roy ... Applicant

VERSUS

Union of India & Ors. ... Respondents

For the applicant. ... None

For the respondents ... None

CORAM

Hon'ble Sh. P.K.Kartha, Vice Chairman (J)

Hon'ble Sh. B.N. Dhoundiyal, Member (A)

O R D E R

The applicant has not been present on the last two hearings held on 29.5.92 and 16.7.92. The application is dismissed for default and non prosecution.

B.N. Dhoundiyal
(B.N. Dhoundiyal)

Member(A)

P.K. Kartha
(P.K.Kartha)

Vice Chairman(J)